

GOVERNMENT OF INDIA  
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
DEPARTMENT OF FISHERIES

**LOK SABHA**

UNSTARRED QUESTION NO.2245  
TO BE ANSWERED ON 15<sup>TH</sup> MARCH, 2022

**Promotion of Fisheries**

**2245. SHRI UDAY PRATAP SINGH:**

Will the Minister of **FISHERIES, ANIMAL HUSBANDRY AND DAIRYING**  
**मत्स्यपालन, पशुपालन और डेयरी मंत्री** be pleased to state:

- (a) the details of schemes being formulated by the Government for the development of fisheries in the country, particularly in the State of Madhya Pradesh;
- (b) the details of the steps taken to provide training and financial aid to fishermen in the fisheries sector under Aatma Nirbhar Bharat Abhiyan during the last three years and the current year, State-wise and UT-wise;
- (c) the details of the funds released to promote fisheries in the country, during the said period particularly in the State of Madhya Pradesh;
- (d) whether any proposal has been received from the State of Madhya Pradesh regarding allocation of funds for promotion of fisheries; and
- (e) if so, the details thereof along with present status thereof?

**ANSWER**

**THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING**

**(SHRI PARSHOTTAM RUPALA)**

(a): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying has been implementing various schemes/programmes for development of fisheries and aquaculture in the country including in the State of Madhya Pradesh. The schemes/programmes implemented include, (i) Centrally Sponsored Scheme (CSS) on Blue Revolution: Integrated Development and Management of Fisheries implemented for a period of 5 years from 2015-16 to 2019-20 for development of fisheries in the country, (ii) Fisheries and Aquaculture Infrastructure Development Fund (FIDF) with a total fund size of Rs.7,522.48 crore for providing concessional finance for creation and strengthening of fisheries infrastructure facilities including in the field of inland fisheries and aquaculture, (iii) Extension of Kisan Credit Card (KCC) facility to fishers and fish farmers to help them to meet their working capital needs for fisheries and aquaculture and (iv) implementing a flagship scheme namely “Pradhan Mantri Matsya Sampada Yojana (PMMSY)” with highest

ever estimated investment of Rs. 20050 crore in fisheries sector for a period of 5 years with effect from the financial year 2020-21 as a part of Aatma Nirbhar Bharat Package.

(b) to (e): The PMMSY inter-alia lays special focus on training, skill development, skill up-gradation and capacity building through trainings, awareness building programmes and exposure visits to stakeholders especially fishers, fish farmers, fish workers, fish vendors, entrepreneurs, officials, fisheries Cooperatives and members of Fish Farmer Producer Organizations. The Training, Awareness, Exposure and Capacity Building programmes are carried out through the National Fisheries Development Board, ICAR institutes, Krishi Vigyan Kendras (KVKs), other organisations and State/UT Fisheries Departments. A total of 3452 outreach events and 338 Training and capacity building programmes covering about 30.18 lakh persons have been completed so far.

The Department of Fisheries, Government of India during the financial years 2020-21 and 2021-22 has accorded approval to the fisheries development proposals of Government of Madhya Pradesh at a total cost of Rs. 323.73 crore and released central funds of Rs.72.59 crore to the Government of Madhya Pradesh for development of fisheries in the State.

State-wise and scheme-wise central fund released during the last three years and current year for development of fisheries and aquaculture are furnished at **Annexure-I**.

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# Annexure-I

**Statement referred to in reply to the Lok Sabha Unstarred Question No. 2245 for answer on 15<sup>th</sup> March, 2022 regarding Promotion of Fisheries: State-wise and scheme-wise central fund released during the last three years and current year for development of fisheries and aquaculture**

**(Rs. in lakhs)**

Sl. No.	State/UT	Funds released under CSS on Blue Revolution Scheme		Funds released under PMMSY	
		2018-19	2019-20	2020-21	2021-22
1	Andaman & Nicobar	129.09	51.21	200.00	509.30
2	Andhra Pradesh	1302.31	2556.20	5554.12	6006.27
3	Arunachal Pradesh	374.68	24.77	790.61	0.00
4	Assam	524.14	280.01	2676.56	5061.43
5	Bihar	4078.69	1557.15	2932.12	1308.15
6	Chhattisgarh	1045.69	3293.90	3606.74	1658.00
7	Daman & Diu & Dadra & Nagar Haveli	0.00	0.00	178.90	7.20
8	Delhi	0.00	0.00	144.30	0.00
9	Goa	63.82	0.00	596.74	645.85
10	Gujarat	1420.80	1000.00	893.70	4804.85
11	Haryana	605.90	696.47	953.94	1620.03
12	Himachal Pradesh	1046.13	629.14	1467.28	111.07
13	Jammu & Kashmir	439.54	788.63	4207.20	1345.27
14	Jharkhand	925.40	0.00	1618.46	1043.35
15	Karnataka	5847.28	2330.61	6235.30	6155.36
16	Kerala	5093.01	9357.15	800.00	7810.74
17	Ladakh	0.00	0.00	37.50	120.30
18	Lakshadweep	39.90	29.30	1344.12	98.80
19	Madhya Pradesh	711.39	1859.47	2379.16	4880.00
20	Maharashtra	2861.17	1000.00	3657.42	3315.25
21	Manipur	382.13	50.68	1097.97	846.66
22	Meghalaya	2598.95	2387.45	790.65	241.84
23	Mizoram	403.75	735.99	986.77	215.58
24	Nagaland	194.67	2396.17	807.07	1063.53
25	Odisha	1022.13	543.68	3995.82	5968.16
26	Pondicherry	1448.00	461.37	990.50	0.00
27	Punjab	581.34	2063.76	567.84	260.05
28	Rajasthan	70.20	266.20	210.82	175.65
29	Sikkim	416.52	1019.65	313.20	242.01
30	Tamil Nadu	7155.91	1801.00	1938.61	2642.45
31	Telangana	1574.80	154.00	779.34	4128.03
32	Tripura	2004.18	788.91	737.01	1228.05
33	Uttar Pradesh	3050.06	3816.63	7009.62	4049.46
34	Uttarakhand	471.08	683.67	912.61	1476.45
35	West Bengal	185.40	0.00	0.00	0.00

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